

into Delhi from Haryana during the first two weeks of March, 1968;

(b) whether it is a fact that the smuggled foodgrains are being sold in the local markets openly and the Delhi Administration is reluctant to take any action against smugglers because the smuggled foodgrains have helped to bring down the prices in Delhi; and

(c) if so, the reaction of Government thereto and the steps taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE): (a) No Sir, 19.90 quintals foodgrains are reported to have been seized while being brought into Delhi from Haryana unauthorisedly.

(b) It has been reported by Delhi Administration that no such case has come to notice.

(c) Does not arise.

Agricultural Implements

*1064. SHRI SAMAR GUHA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government initiated a scheme under the Third Plan for the indigenous manufacture of some improved form of agricultural implements;

(b) if so, the kind of implements manufactures so far by the Central and State agencies and the cost involved therein;

(c) how many of these implements have so far been utilised by the cultivators and the price paid for such implements;

(d) whether it is a fact that in some States, the scheme of manufacturing agricultural implements failed to achieve its objective and the State Governments incurred, as a result, huge loss; and

(e) if so, the details about manufacturing and utilisation of such agricultural implements and the total loss incurred by the State Governments and the remaining quantities of unused implements and the reasons for the failure of such scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE):

(a) There was no Centrally Sponsored Scheme for indigenous manufacture of improved agricultural implements in States under the Third Plan.

(b) to (e). Do not arise.

उत्तर प्रदेश में सहकारी बैंकों के प्रबन्धक निवेशक

*1065. श्री मोल्ह प्रसाद : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश सरकार द्वारा अक्टूबर 1967 में जारी किये गये प्रध्यादेश के अन्तर्गत सहकारी बैंकों के कितने प्रबन्धक निदेशकों के विरुद्ध जांच की गई है ;

(ख) क्या यह सच है कि प्रबन्धक निदेशकों द्वारा बैंकों के धन का दुरुपयोग किये जाने के आरोप कुछ मामलों में सिद्ध हो गये हैं ;

(ग) यदि हाँ, तो क्या सरकार का विचार उनके विरुद्ध कोई कार्यवाही करने का है ; यदि नहीं, तो इसके क्या कारण हैं ; और

(घ) यदि हाँ, तो कब तक कार्यवाही करने का विचार है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री एम० एस० गुरुपाद स्वामी) :

(क) से (घ). जानकारी एकत्रित की जा रही है ।